

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1763 of 2018
IN DFR NO. 3298 OF 2018

Dated : 16th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shurti Awasthi

Counsel for the Respondent(s) :

ORDER

(IA No. 1763 of 2018 - for condonation of delay)

The learned counsel appearing for the Appellant has filed additional affidavit explaining the delay in filing the appeal. The same is taken on record.

Issue notice to the respondents returnable on 15.03.2019 in the IA No. 1763 of 2018 (Application for condonation of delay). Dasti, in addition, is permitted.

List the matter on **15.03.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member